

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 24.02.2022 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 31 of 2022	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.	Deepak Khosla	
2.	Comp. App. (AT) No. 32 of 2022	R. P. Khosla Vs. Vikram Bakshi	Deepak Khosla	
3.	Comp. App. (AT) No. 33 of 2022	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.	Deepak Khosla	

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- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**